NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11 /2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) K.S. Ranichandram p.cs.? M.K. PREETHA. for ICSR. & LO.

d) K. Crowtham Kumou

PCS for Repondants



ORDER

Counsel representing both the parties are present. Counsel for applicant in CA 1/2012 and CA1/2014 reported ready for arguments. Counsel for respondents prayed time for making submissions stating that the senior counsel could not attend before the Tribunal as he is held up at NCLAT, Delhi. Time extended at request. Put up on 04.12.2017 at 10.30 A.M.

- gd =

K Anantha Padmanabha Swamy Member (Judicial)